

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, RAMBAN

Subject: Prevention of Covid-19 Pandemic.

NOTIFICATION

No: 01/PDSJ

Dated: 20.04.2021

It is notified for the information of all concerned, that the Court Work in District Court Complex, Ramban shall continue to be governed in terms of Order No. 189 of 2021/RG dated 05.04.2021 issued by Hon'ble High Court of J&K read-with Order No. PDJS dated 20.04.2021, issued by this office, in view of the rising trend of Covid-19 infection cases and the prevailing situation and to prevent the spread of such infection.

All the Judicial Officers Posted at District Headquarter, Ramban shall conduct the hearing of cases through Virtual Mode except in some urgent matters which require physical hearing. The E-mails, contact Numbers and helpline Numbers given in the Annexure-A of this Notification shall respond to the Lawyers and Litigants effectively during the Court Hours to avoid any inconvenience and each Court shall monitor the same. The co-operation of Ld. Members of the Bar is highly solicited. The entry of Ld. Members of the Bar and Litigants in the District Court Complex shall remain restricted. The order shall remain in force till 30.04.2021, subject to further direction of Hon'ble High Court. The attendance of the Staff shall also be governed by Order No. 189 of 2021/RG dated 05.04.2021.

Sd/-
(Haq Nawaz Zargar)
Pr. District & Sessions Judge,
Ramban

No: 170-82/PDSJ/R/Ach Date: 20.04.2021

Copy to:

- 01 Registrar General, High Court of J&K Jammu for information
02. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Jammu for information.
- 03 Secretary to Hon'ble Mr. Justice Dheeraj Singh Thakur, Judge High Court of J&K (Administrative Judge for District Ramban) for information of His Lordship.
04. SSP Ramban for information
05. All Judicial Officers posted at District Ramban for information & compliance.

06. District Information Officer, Ramban with the request to give wide publication to this Notification through Print & Electronic Media.

07. CPO Sadder court, Ramban

08. Secretary, DLSA, Ramban for information & compliance.


08. System Officer (e-Courts) Ramban for uploading the same on District Court Website.

09. President Bar Association District Ramban

10. Incharge Security, Main Gate District Court Complex, Ramban for information & compliance.

11. Notice Board.

12. Office Order File


Pr. District & Sessions Judge,
Pr. District & Sessions Judge,
Ramban (M&K)